

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION

LOK SABHA
UNSTARRED QUESTION NO.1266
TO BE ANSWERED ON 03.03.2016

Drinking Water Projects

†1266. SHRI YOGI ADITYA NATH :

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the present status of drinking water projects being run by the Government State/UT-wise;
- (b) whether various drinking water projects for providing clean drinking water in rural areas are running behind schedule; and
- (c) if so, the details thereof and the reasons therefor along with the steps taken by the Government in this regard?

ANSWER

MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI RAM KRIPAL YADAV)

- (a) to (c) Under National Rural Drinking Water Programme (NRDWP), the Government provides financial and technical assistance to States to supplement their efforts to provide adequate safe drinking water to the rural population. The States have been delegated the powers to select, approve and implement the drinking water supply projects. The Ministry of Drinking Water and Sanitation does not maintains the status of works under the drinking water schemes / projects in the country. However, as per the information entered by the States in the Integrated Information Management System (IMIS) of the Ministry as on 28.02.2016, there are 77,607 ongoing drinking water projects in different States of the Country as can be seen in Annexure.

Under National Rural Drinking Water Programme (NRDWP), drinking water schemes / projects prepared by the States do not come to the Central Government for approval. States have State Level Scheme Sanctioning Committee (SLSSC) which approves the rural drinking water supply projects to be taken up in the State. Generally, drinking water projects like Hand Pump / Bore well are completed within a year and mega multi village piped water schemes take time between 3 to 5 years. States are advised to complete these projects in time during review meetings / annual action plan meetings / video conferences by the Ministry.

Annexure referred to in part (a) of Lok Sabha Unstarred Q.No. 1266 due for answer on 03.03.2016

Details of Schemes taken up in 2015-2016					(Rs. in Crores)		
Name of the State/UT	Total no. of schemes taken up				Total Cost	Proposed Exp. in 2015-2016	Actual Expenditure as on 28.02.2016
	On-going	New	Ach	Habitations taken up			
ANDAMAN and NICOBAR	0	0	0	0	0.00	0.00	0.00
ANDHRA PRADESH	496	7	443	2973	1236.63	349.16	196.60
ARUNACHAL PRADESH	242	179	24	450	182.24	135.64	31.74
ASSAM	2410	4719	2134	14007	1329.52	745.41	40.09
BIHAR	215	2230	1767	13637	2068.51	506.35	404.12
CHANDIGARH	0	0	0	0	0.00	0.00	0.00
CHATTISGARH	6876	15412	7037	21416	716.08	300.71	42.23
DADRA & NAGAR HAVELI	0	0	0	0	0.00	0.00	0.00
DAMAN & DIU	0	0	0	0	0.00	0.00	0.00
GOA	0	0	0	0	0.00	0.00	0.00
GUJARAT	2274	1449	1498	4953	3268.08	752.56	126.24
HARYANA	808	758	747	1981	1435.30	413.87	123.03
HIMACHAL PRADESH	300	225	185	5884	692.56	210.64	48.85
JAMMU AND KASHMIR	2201	2070	2152	11003	3975.21	415.63	230.00
JHARKHAND	432	9273	17	6153	453.52	200.39	34.42
KARNATAKA	42168	38820	34932	41824	15777.84	811.30	1226.31
KERALA	85	0	34	1599	1099.71	62.75	125.02
LAKSHADWEEP	0	0	0	0	0.00	0.00	0.00
MADHYA PRADESH	2687	20407	14149	21082	1224.82	500.74	200.38
MAHARASHTRA	3577	2157	1082	6894	3420.02	751.59	401.01
MANIPUR	382	20	229	722	83.86	25.76	13.92
MEGHALAYA	1810	1	422	2281	1028.69	227.05	37.22
MIZORAM	27	5	3	36	41.04	23.81	9.07
NAGALAND	38	552	33	515	129.58	106.10	23.73
ODISHA	4355	27212	13063	28427	1045.99	444.90	112.54
PUDUCHERRY	0	0	0	0	0.00	0.00	0.00
PUNJAB	163	440	154	714	489.01	212.59	30.94
RAJASTHAN	466	404	367	19347	34749.26	2728.80	365.30
SIKKIM	77	0	74	78	16.96	15.14	1.14
TAMIL NADU	3082	1	2977	13471	2445.72	221.67	222.12
TELANGANA	345	0	303	2489	1492.54	237.63	169.84
TRIPURA	636	613	388	2117	253.70	85.91	15.94
UTTAR PRADESH	70	1500	518	23665	8479.53	3920.32	770.59
UTTARAKHAND	542	115	352	2397	577.56	95.91	56.93
WEST BENGAL	843	18	485	19054	8203.42	1098.82	364.25
Total	77607	128587	85569	269169	95916.90	15601.15	5423.57